## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

#### PRINCIPAL BENCH

#### 2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

### **DAILY CAUSE LIST DATED 18.09.2025**

# COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5628 of 2025 in I.A. No of 2025 in Comp. App. (AT) (Ins) No. 1892 of 2024	Sammaan Capital Ltd. Vs. IIRF India Realty XII Ltd. & Ors.	Satyakam Sharma
2.	I.A. No. 5653 of 2025 in Comp. App. (AT) (Ins) No of 2025	Yusuf Malubhaiwala Vs. Maaz Exports	Deepali Garhewal
3.	I.A. No. 5661 of 2025 in Comp. App. (AT) (Ins) No of 2025	Durga Changanlal Patel Vs. Pankaj Bhattad (RP) & Ors.	Nipun Gautam
4.	I.A. No. 5664 of 2025 in Comp. App. (AT) (Ins) No of 2025	Rakesh Kumar Tulsyan, Liquidator, Vipul S Plastocrafts Pvt. Ltd. Vs. Omkara Asset Reconstruction Pvt. Ltd.	Prakhar Tandon
5.	I.A. No. 5668 of 2025 in Comp. App. (AT) No of 2025	Tagus Realtech Pvt. Ltd. & Anr. Vs. Regional Director (Northern Region)	Kartikeya Goel

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By order -sd/-

**Assistant Registrar**